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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/511/IB/2018
NAME OF THE PETITIONER(S) : RAI ISPAT PVT LTD
UNDER SECTION : 10 RULE 7

S.No.	Name (in Capital)	Represented by	Signature
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Geethanjalli T
to Arjun + Dalia

change of Vakalat.
for Petitioner

Geethanjalli T

ORDER

Counsel for Petitioner present. No representation on-behalf of the Respondent. Respondent was called absent. Counsel for Petitioner prayed time for making submissions in relation to the notice sent to the respondent for appearance. At request, time is enlarged. Put up on 28.08.2018.

sd-
(S VIJAYARAGHAVAN)
Member (Technical)

sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

knp